

pleased to state whether Government propose to lay on the Table of the House a copy of the proceedings of the meeting of the Central Advisory Board of Education held recently in Delhi?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** No, but copies of the proceedings will be placed in the Library of Parliament after they have been approved and printed.

#### SOCIAL WELFARE BOARD

**127. Shri Dabhi:** Will the Minister of Education be pleased to state:

(a) the number of Social Welfare institutions in the Bombay State to which aid has been given by the Central Social Welfare Board upto this time; and

(b) the total amount of aid given?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) 90 (Ninety).

(b) Rs. 3,37,000.

#### ENGINEERING COLLEGES

**128. Shri A. N. Vidyalkar:** Will the Minister of Education be pleased to state:

(a) the number of engineering colleges started in India after the 15th August, 1947;

(b) the number of such colleges in India at present imparting education for degree and diploma courses separately;

(c) the number thereof at present giving a diploma;

(d) the total grant, if any, given by the Government of India to these colleges during 1953-54; and

(e) what kinds of aid are given to these institutions under the various technical aid programmes of foreign countries?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) to (d). A

statement giving the required information is laid on the Table of the House [See Appendix III, annexure No. 43.]

(e) Assistance can be given in the form of

(i) experts,

(ii) equipment, and

(iii) training facilities abroad for the teaching staff.

#### FOREIGN HOLDINGS OF FORMER RULERS OF STATES

**129. Shri Gidwani:** (a) Will the Minister of States be pleased to state whether it is a fact that Government wrote to the former Rulers of Indian States to disclose their foreign holdings?

(b) Is it a fact that some of them have refused to do so?

**The Minister of Home Affairs and States (Dr. Katju):** (a) Yes.

(b) One of the Rulers has declined to give the information.

#### INDIAN SCIENTISTS SENT ABROAD

**130. Shri Gidwani:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) how much money has been spent on the travelling allowances of Indian Scientists sent abroad during 1953-54; and

(b) what was the object of their visits?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) and (b). A statement giving the required information is laid on the Table of the House. [See Appendix III, annexure No. 44.]

#### VOCATIONAL TRAINING CENTRES IN PEPSU

**131. Shri Ram Dass:** (a) Will the Minister of States be pleased to refer to the reply given to the unstarred question No. 577 on the 22nd December, 1953 and lay a statement on the Table of the House, showing the

number (district-wise) of the vocational training centres that have been started in PEPSU for imparting training to the candidates from Scheduled Castes?

(b) What is the number of seats in these centres?

**The Minister of Home Affairs and States (Dr. Katju):** (a) and (b)

Districts	Number of centres	Number of seats
Sangrur	3	58
Kapurthala	2	48
Mahendragarh	1	21
Patiala	1	15
Bhatinda	1	15
<b>TOTAL</b>	<b>8</b>	<b>157</b>

#### CORRUPTION CASE IN BOMBAY CUSTOMS

**132. Shri Gidwani:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that an enquiry has been instituted by the Anti-Corruption Department against the Collector of Customs, Bombay;

(b) if so, the reasons for the same; and

(c) at what stage is the enquiry?

**The Minister of Home Affairs and States (Dr. Katju):** (a) The Special Police Establishment, Bombay, made a preliminary enquiry into certain allegations against the Collector of Customs, Bombay.

(b) The enquiry was made on some complaints alleging evasion of customs duty in respect of 2 parcels.

(c) In respect of one parcel the allegation was not proved, in respect of the other the matter is still under examination.

#### SCHEDULED CASTES EMPLOYEES

**133. Dr. Satyawadi:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the concession of granting advance increments to permanent III Division Clerks of the Scheduled Caste Community who have passed the U.P.S.C. typing test is allowed only to those employed in the Ministries and not to those in the attached offices;

(b) if so, the reasons therefor;

(c) whether it is a fact that the question of granting the above mentioned benefit to all the Scheduled Castes employees of the Government of India whether in Ministries or in the attached offices, has been under consideration; and

(d) if so, when the final decision can be expected in the matter?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) Yes; as far as Scheduled Caste III Division Clerks recruited otherwise than through the Union Public Service Commission are concerned.

(b) The grade of III Division Clerks in the Attached Offices was temporarily discontinued in 1947 and has not been revived yet. It was replaced by a grade of Lower Division Clerks, to whom all the benefits admissible to the III Division Clerks were not extended.

(c) Yes. The proposal to extend the benefit to all clerks confirmed under the Clerical Service Scheme both in the secretariat and in the Attached Offices included in that Service cadre is under consideration.

(d) Shortly.

#### CONFERENCES WITH STATE GOVERNMENTS

**134. Shri Ramachandra Reddi:** Will the Minister of Education be pleased to state:

(a) the conferences held by the Central Government with the representatives of the State Governments